

*[English]***Backlog Vacancies**

513. SHRI SATNAM SINGH KAINTH: Will the PRIME MINISTER be pleased to state:

(a) whether there is backlog in every department of Central Government as well as State Governments regarding posts reserved for SCs and STs;

(b) if so, the details thereof as on date alongwith the reasons therefor; and

(c) the Union Government propose to take effective steps to fill up the vacant posts reserved for SCs/STs?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) and (b) No, Sir. However, reservation in posts in the State Governments is out-side the purview of the Central Government.

(c) Instructions already exist which provide for ban on de-reservation of reserved vacancies in direct recruitment and temporary diversion of unfilled reserved vacancies in promotion quota to direct recruitment quota and extended zone of consideration for promotion. In addition, instructions have also been issued from time to time emphasising the need to ensure timely filling up of the posts by making second attempt for recruitment if the first attempt to effect recruitment fails.

**Improvement of Telephone Services in Western Rajasthan**

514. COL. SONA RAM CHOUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the functioning of telecom services like maintenance and working of telephone exchanges STD, PCOs and telephone is unsatisfactory in Western Rajasthan especially in Jaisalmer and Barmer districts;

(b) if so, whether the Government are aware that there is shortage of equipments, material and skilled manpower for installations, maintenance and to attend people's complaints quickly;

(c) if so, whether the Government propose to take remedial measures to improve Telecom services in these districts and to attend to Public Complaints promptly; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) No, Sir. Telecom Services in Western Rajasthan including Jaisalmer and Barmer Districts are functioning satisfactorily.

(b) Not applicable in view of (a) above.

(c) Constant monitoring is done to review the performance of telecom services. Customer Service Centres have been opened to attend the Public complaints promptly

and Telephone Adalats/open House Sessions are also being held for proper disposal of the complaints/suggestions.

(d) Does not arise in view of (c) above.

**Lifting of Economic Sanctions**

515. SHRI ARJUN SETHI:

SHRI A.F. GOLAM OSMANI:

SHRI MADHAVRAO SCINDIA:

SHRI SUSHIL KUMAR SHINDE:

SHRI JAGDAMBI PRASAD YADAV:

DR. T. SUBBARAMI REDDY:

Will the PRIME MINISTER be pleased to state:

(a) whether the USA and other countries have relaxed/lifted the economic sanctions imposed recently in the wake of Pokhran tests against India;

(b) if so, the details thereof; and

(c) whether the USA has made it a pre-condition to signing of Comprehensive Test Ban Treaty to relax/lift the economic sanctions?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) The US President was recently provided authority by the US Congress to waive for a period of one year some restrictive measures imposed on India. In partial exercise of this authority, the US Government has decided to waive measures relating to:

(i) Restrictions on assistance through the EXIM Bank, Overseas Private Investment Cooperation (OPIC) and the Trade Development Authority.

(ii) Restrictions on US Banks, and

(iii) Resumption of International Military Education and Training (IMET) programme to facilitate limited education and training cooperation between the uniformed forces of the US and India.

These waivers are in addition to removal of restrictions on finance and credit guarantees for agricultural commodities, medicines and fertilisers, which were exempted earlier in July 1998.

(c) A high level Indo-US dialogue is underway to discuss CTBT and other issues related to disarmament and non-proliferation. The dialogue is intended to bring about a better understanding between India and the US and lead to an overall improvement of relations. Neither side has approached this dialogue in a spirit of trading concessions, nor has any side set any pre-conditions. The dialogue is continuing.

*[Translation]*

**Construction of Dam**

516. SHRI AMAN KUMAR NAGRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government are aware that due to intermittent rain in Ambala region of Haryana there is heavy damage of crops in the absence of concrete dam;

(b) if so, the details thereof;

(c) whether any proposal is pending with the Union Government for construction of dams in Ambala region of Haryana State;

(d) if so, the details thereof; and

(e) the time by which the dams are likely to be constructed in the region?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (e) Information is being collected from the State Government.

[English]

#### Plan Allocation

517. SHRI ANANT KUMAR HEGDE:

SHRI SANDIPAN THORAT:

Will the PRIME MINISTER be pleased to state:

(a) the details of allocation made, actually released and amount utilised by the State Governments during the Eight Plan period;

(b) the reasons for non-utilisation of funds by the State if any;

(c) the details of any diversion of funds released to State Governments alongwith the reasons therefore;

(d) whether Union Government have evolved any monitoring mechanism for the implementation of allocated fund; and

(e) the details of action taken/proposed to be taken to check the diversion of funds during the Ninth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (e) The Plan outlay of States consist of Central Assistance as well as State's Own Resources (SOR). The details of Plan allocation/Central Assistance Released to different States and the expenditure incurred in the Eighth Plan are indicated in the attached statement. The expenditure in some States has been less as compared to the Plan outlay, which is generally because of inadequate resource mobilisation on the part of the concerned State Governments. No information pertaining to diversion of Central Plan assistance by the State Governments beyond the permissible limits has come to notice. The progress of implementation of State Plans is reviewed at the time of Annual Plan discussions in the Planning Commission. Various Central Ministries/Departments of Government of India also monitor implementation of State Plan schemes concerning them. Monitoring would be undertaken during the Ninth Plan also to check any diversion of funds.

#### Statement

#### Plan Outlay/Anticipated Expenditure/Central Assistance Released During the Eighth Plan

(Rs. Crore)

Sl. States No.	Plan Outlay (at 1991-92) prices)	Anticipated Expenditure	Central Assistance Released
1	2	3	4
			5
1. Andhra Pradesh	10500.00	12931.00 (10,006.50)	6757.86
2. Arunachal Pradesh	1155.00	1739.20 (1,306.92)	1693.98
3. Assam	4662.00	4980.68 (3,761.45)	4914.07
4. Bihar	13000.00	5507.92 (4,201.83)	4870.75
5. Goa	781.00	840.64 (641.14)	263.55
6. Gujarat	11500.00	11848.60 (8,962.21)	2707.56
7. Haryana	5700.00	5024.62 (3,793.51)	1292.07
8. Himachal Pradesh	2502.00	3494.73 (2,634.51)	2286.19